## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3065 ANSWERED ON:13.12.2011 CASES OF HUMAN SACRIFICE Gandhi Smt. Maneka Sanjay

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of cases of human sacrifice reported during each of the last three years and the current year, State-wise;
- (b) the number of accused arrested and the action taken against them during the said period, State-wise; and
- (c) the effective measures taken by the Government to curb such crime?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

- (a)&(b): According to National Crime Records Bureau (NCRB) no specific information is maintained regarding cases of human sacrifice. However data pertaining to incidences of murder on account to witchcraft during 2008-2010 is enclosed at Annexure.
- (c): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primlarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies as also for protecting the life and property of the citizens. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, has continued to urge to the State Governments/UT Administrations to give more focused attention to improving the administration of criminal justice system and take such measures as are necessary for prevention and control of crime. An Advisory on Prevention, Registration, Investigation and Prosecution of Crime has been issued on 16th, July, 2010.